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**IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE**

**BEFORE  
HON'BLE SHRI JUSTICE ANIL VERMA**

**ON THE 30<sup>th</sup> OF JANUARY, 2023**

**MISC. CRIMINAL CASE No. 3624 of 2023**

**BETWEEN:-**

**ANIL S/O GANPAT VERMA, AGED ABOUT 20 YEARS,  
OCCUPATION: STUDENT R/O GRAM BHAWANIPURA  
THANA KALAPEETH RAJGARH (MADHYA PRADESH)**

**.....APPLICANT**

*(by shri YASHRAJ GUPTA - ADVOCAT3)*

**AND**

- 1. THE STATE OF MADHYA PRADESH STATION  
HOUSE OFFICER THROUGH POLICE STATION  
KALAPEETH RAJGARH (MADHYA PRADESH)**
- 2. VICTIM X THROUGH P.S. KALAPEETH (MADHYA  
PRADESH)**

**.....RESPONDENTS**

*(BY MS. VARSHA THAKUR GA) व जयते  
OBJECTOR BY SHRI VINOD CHOUHAN - ADVOCATE)*

.....  
*This application coming on for admission this day, the court passed the  
following:*

**ORDER**

After arguing at length, learned counsel for the applicant seeks to  
withdraw this second bail application filed under section 439 of Cr.P.C.

Accordingly, the same stands dismissed as withdrawn.

CC as per rules.

**(ANIL VERMA)**

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